17

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 216/71(10)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Ram Saran Maurya

V/s.

Gee Pee Hi-Tech Industries Ltd.

Section of the Companies Act:

Section 71(10) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1

2

## <u>ORDER</u>

None present for Petitioner. None present for Respondent.

List the matter on 22.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKÍ RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of December, 2017.